

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.69/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/04/2017
NAME OF THE COMPANY	Lanco Solar Energy Private Limited
NAME OF THE PETITIONER(S)	Amitasha Enterprises Private Limited
NAME OF THE RESPONDENT(S)	Lanco Solar Energy Private Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVA & Son Prasad	Advocate	9440224074	Prasad

ORDER

Heard Mr.D.V.A.S.Prasad, Learned Counsel for the
Respondent. Post the case on 09.03.2018.



Member (Judl)